

(9)

Contd.

Defence, A.R.D.E. Pune
is also present on
behalf of the respondents.
He says that the
reply has been already
prepared by their
Department but it ~~has~~^{is}
to be verified and
finalised by Mr. Sethuraj,
counsel and as such
they would require some
more time to file
the reply.

Received from
in Re. OA No. 82/88
by hand - 13.5.88

Date 13.5.1988
Signature
Clerk.

Adjourned to 4th
Aug. 1988 for directions.

No notice of this
date to any party.

~~Filed~~
~~5/5/88~~